

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Schema Enterprises Private Limited Date of Commencement of Liquidation: 13-12-2024; List of Stakeholders as on Date: 24-07-2026; Name of IP: Mr. Arun Kapoor; Process Number: 1;
Last 5 digit of registration number: 10230

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	156761077	1	156761077	0	0	0	Annexure 3
4	Unsecured financial creditors	28	1507773710	27	1003170820	0	387159209	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	128371454	4	128371454	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	2264882	1	376260	0	1888622	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		36	1795171123	33	1288679611	0	389047831	0	